

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5235  
ANSWERED ON:10.12.2010  
INCENTIVE FOR CAPACITY ADDITION OF POWER  
Sethi Shri Arjun Charan

**Will the Minister of POWER be pleased to state:**

- (a) whether some States through their own initiatives trying to make capacity addition of power to meet the shortages by having private partnership;
- (b) if so, the details thereof;
- (c) whether the Government has provided incentives to such States;
- (d) if so, the details thereof;
- (e) whether the State Government of Odisha has requested to the Government to give priority in allocation of coal blocks and linkages to promote the efforts of the States particularly the State Government of Odisha for capacity addition to overcome the shortages; and
- (f) if so, the details thereof and action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c) : Joint Venture involving State Government of Tripura and Private company is building the following power plant:

Name of Joint Venture Details	Project Commissioning Schedule	Capacity	Anticipated
ONGC Tripura Power Company Ltd. (OTPC) -	Tripura CCPP Block-I - (Palatana),	363.3 MW	12/11

Joint Venture of ONGC, Distt.Udaipur, Block-II - 363.3 MW 03/12  
Tripura State Tripura.  
and IL&FS.

(c) & (d) : 2x363.3 MW Tripura CCPP (Palatana) Project has been accorded the mega power certificate as it met the conditions laid down in the Mega Power Policy of Ministry of Power thereby enabling the project to avail of the zero custom duty on import of equipment.

(e) & (f) : Ministry of Coal has allotted 9 coal blocks viz. Manoharpur, Dipside of Manoharpur, Baitarni West, Meenakshi, Dipside of Meenakshi, Bankhui, Mandakini A, Rampia and Dipside of Rampia to power projects in Orissa since 2006. Further, coal linkage to power projects totaling 8480 MW in Orissa have been granted by Ministry of Coal since 2006.